

**IN THE NATIONAL COMPANY LAW TRIBUNAL  
MUMBAI BENCH**

**COURT – IV**

31.

**CP/202(MB)2023**

CORAM:

MS. ANU JAGMOHAN SINGH  
MEMBER (Technical)

SHRI KISHORE VEMULAPALLI  
MEMBER (Judicial)

ORDER SHEET OF THE HEARING HELD ON **02.05.2024**

NAME OF THE PARTIES:

Mohan Tolaram Kukreja

Vs

Timestar Developers Private Limited

SECTION: 241-242(4) OF THE COMPANIES ACT, 2013

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**ORDER**

1. Mr. Gaurav Sharawat, Counsel for the Petitioner present. Mr. Gaurav Mehta, Ld. Counsel for the Respondent Nos. 2 to R-5 present.
2. List this matter for hearing on **11.07.2024**.

Sd/-

**ANU JAGMOHAN SINGH**  
Member (Technical)

Sd/-

**KISHORE VEMULAPALLI**  
Member (Judicial)